

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1015
TO BE ANSWERED ON 08.02.2022**

ATROCITIES AGAINST SC/ST

1015. SHRI RAJU BISTA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of cases filed regarding atrocities against SCs and STs in last three years in the State of West Bengal;
- (b) the details of cases undertaken by National/ State Legal Service Authorities to help SC/ST victims of these atrocities;
- (c) the number of awareness camp organized under the SC/ST Prevention of Atrocities Act across the country, State-wise; and
- (d) the number of SC/ST atrocities cases filed in the districts of Darjeeling and Kalimpong in the last three years?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) : As per the National Crime Records Bureau, Ministry of Home Affairs, the latest published data pertains to the year 2020 and the atrocity cases registered against the SCs and STs in the State of West Bengal in the year 2018, 2019 and 2020 are as under:

Sl. No.	Year	SCs	STs
1	2018	119	101
2.	2019	145	99
3.	2020	109	90

(b): National Legal Services Authority (NALSA) does not maintain any specific data so as such to indicate that in how many cases victims of atrocities against SC and STs were provided legal services.

However, under Section 12 of the Legal Services Authorities Act, 1987, NALSA has been empowered to provide free legal services to a member of Scheduled Caste or Scheduled Tribes irrespective of their income. NALSA does not make any distinction regarding the category of cases in which the assistance is sought by any person belonging to the SC and ST categories and provide all sort of assistance to the said categories.

(c): The State-wise details of number of awareness camps organised in the year 2018, 2019 and 2020, is attached as **Annexure**.

(d): As per the National Crime Records Bureau, Ministry of Home Affairs, the latest published data pertains to the year 2020 and the atrocity cases filed against the SCs and STs in the districts of Darjeeling and Kalimpong in the year 2018, 2019 and 2020 are as under:

Sl. No.	Year	Darjeeling		Kalimpong	
		SC	ST	SC	ST
1	2018	1	10	3	0
2.	2019	2	3	1	0
3.	2020	0	1	1	0

ANNEXURE

Lok Sabha Unstarred Question No. 1015 for 08.02.2022**STATE/UT-WISE DETAILS OF PUBLICITY PROGRAMMES/AWARENESS GENERATION CAMPS CONDUCTED FOR AWARENESS ABOUT THE PROVISIONS OF SC/ST (POA) ACT.**

Sl. No.	States/UTs	2018	2019	2020
1	Andhra Pradesh	89	670	18
2	Assam	NA	13	13
3	Chhattisgarh	26	13	11
4	Gujarat	06	6	NA
5	Haryana	161	72	95
6	Himachal Pradesh	28	82	15
7	Jharkhand	NA	64	14
8	Karnataka	1059	640	713
9	Kerala	215	88	NA
10	Madhya Pradesh	529	292	109
11	Maharashtra	198	303	104
12	Odisha	87	3	7
13	Punjab	1112	1112	1112
14	Telangana	1702	1583	1922
15	West Bengal	189	189	NA
NE Region				
16	Tripura	45	12	NA
Union Territories				
17	Delhi	NA	27	NA
18	Andaman & Nicobar Islands	10	NA	NA
19	Chandigarh	01	NA	NA
20	Daman & Diu	42	NA	NA
	Total	5499	5169	4133

NA- Not available.
